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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1297/2003

New Delhi, this the 22nd May, 2003

Hon'ble Shri Kuldip Singh, Member(A)

Aarti
w/o late Shri Mangal Das
N-54/8, Indira Basti, Timapur, N.Delhi .. Applicant

(Shri U.Srivastava, Advocate

versus

Union of India, through

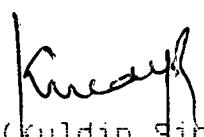
1. Secretary
Ministry of Communication
Sanchar Bhavan, New Delhi
2. Director General of Post
Dak Bhavan, New Delhi
3. Chief Postmaster General
Meghdoot Bhawan, New Delhi
4. Asstt. Director(Staff)
Office of Chief Postmaster General
Meghdoot Bhawan, New Delhi .. Respondents

ORDER(oral)

Applicant has challenged the inaction on the part of respondents in not considering her case for appointment on compassionate ground. Applicant's husband late Shri Mangal Das died in harness on 1.8.98 while working as Clerk in the office of Director of Account (Postal). She has been informed vide letter dated 25.7.2001 that there is no vacancy in the department for appointment on compassionate grounds and her case has been recommended for appointment in other departments of Govt. of India. It is further stated in that letter applicant would be informed immediately when any information is received from other departments for her appointment. However, no final decision has been taken by the department so far.



2. Keeping the above in view, this OA can be disposed of at the admission stage itself with the direction to the respondents to take a final case in pursuance of their letter dated 25.7.2001 and inform the applicant accordingly within two months from the date of receipt of this order. Therefore, the respondents are directed to take a final decision and inform the applicant accordingly. A copy of this OA also be sent to the respondents along with a copy of this order.


(Kuldip Singh)
Member(A)

/gtv/